

National Company Law Tribunal


Allahabad Bench

CP NO. 01/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: Kaila Devi Real Estate Pvt. Ltd.

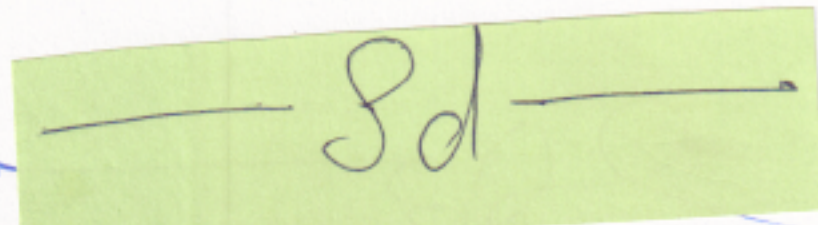
SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Santosh Kr. Mishra	Adv.		
2.				

CP No.01/ND/2012

At the request of counsel for the petitioner, the matter is
adjourned on 10th October, 2017.

The matter be listed on 10th October, 2017.



Dated:13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
P.K.Jyoti